NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP (CAA) 33/NCLT/AHM/2017 In CA(CAA) No. 3/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017

DESIGNATION

Name of the Company:

Aditya Birla Financial Services Ltd.

Section of the Companies Act:

S.NO. NAME (CAPITAL LETTERS)

Section 230-232 of the Companies Act, 2013

REPRESENTATION Sn. Advocate l'efitiones Mihin Joshi

3. Pranjal Buch

ton Singli to Co.

4. Pattile Achty

SIGNATURE

Learned Senior Advocate Mr. Mihir Joshi with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Petitioner. Learned Advocate Mr. Pathik Acharya present for Official Liquidator. None present for other Statutory Authorities.

Proof of publication filed.

Proof of issue of notices to Regional Director, Registrar of Companies filed.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Official Liquidator.

Order reserved.

MEMBER JUDICIAL

Dated this the 18th day of May, 2017.